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SUB SECTION (ii)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE
NEW DELHI

NOTIFICATION No.51(RE-2005)/2004-2009

NEW DELHI DATED THE 9TH MARCH, 2006

S.O.(E) In exercise of powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act,1992 read with paragraph 1.3 of the Foreign Trade Policy, 2004-2009 (as amended from time to time), the Central Government hereby makes the following correction in Chapter 29 of the Schedule 2 of ITC (HS) Classifications of Export And Import Items, 2004-2009:-

The word ‘Heptachloro difluoro propane’ mentioned against Sl. No.113 may be corrected to read as ‘Heptachloro-fluoroprapane’

2. This issues in public interest.

(K.T. CHACKO)

DIRECTOR GENERAL OF FOREIGN TRADE AND
EX-OFFICIO ADDITIONAL SECRETARY TO THE GOVT. OF INDIA.
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